

NOTIFICATION No.137/ 2014

I

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<i>Sl. No</i>	<i>Name and Designation</i> <i>(1)</i> <i>Thiru / Tmt. / Selvi</i>	<i>Transferred and posted as</i> <i>(2)</i>
1	K.Kumarasivam, District Munsif, Manapparai.	Judicial Magistrate, Sathyamangalam vice Thiru K.S.Arun Sabhpathy, transferred.
2	K.S.Arun Sabhpathy, Judicial Magistrate, Sathyamangalam.	Judicial Magistrate No.I, Erode in the existing vacancy.
3	A.M.Ravi, District Munsif, Harur.	District Munsif, Avinashi in the existing vacancy.
4	S.Mahalakshmi, District Munsif, Aruppukkottai.	Principal District Munsif-cum-Judicial Magistrate, Karaikudi vice Thiru S.Nalinakumar, transferred.
5	S.Nalinakumar, Principal District Munsif-cum-Judicial Magistrate, Karaikudi	Additional District Munsif, Karaikudi in the existing vacancy.
6	R.Arulmozhiselvi, District Munsif, Palladam.	Judicial Magistrate, Fast Track Court at Magisterial Level-I, Coimbatore in the existing vacancy.
7	C.Umamaheswari, V Metropolitan Magistrate, Egmore, Chennai.	Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai vice Thiru S.Giri, transferred.
8	S.Giri, Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai	V Metropolitan Magistrate, Egmore, Chennai vice Ms.C.Umaheswari.

II

The Government of Puducherry in G.O.Ms.No.10/2014-LD, Law Department, dated 29.04.2014 have issued orders sanctioning the constitution of the Court of Judicial Magistrate No.III at Puducherry by conversion of the existing Court of III Additional District Munsif, Puducherry.

Thiru S.Prakash, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as III Additional District Munsif, Pondicherry is transferred and posted as Judicial Magistrate No.III, Pondicherry in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED:03.09.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL.